

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.236 - IA.(Plan)/6(AHM)2024
in
C.P.(IB)/9(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Ms. Pragati Tiwari, Adv. a.w Mr. Rahul Bhavsar, Adv.
for Mr. Nipun Singhvi, Adv.

For the Respondent

:

ORDER

IA.(Plan)/6(AHM)2024

Ld. Counsel for the applicant submitted that connected matter is coming up for hearing on 05.06.2024, hence, requested for adjournment.

List for further consideration on 05.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)